

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-266(ND)2019

COARM:

**PRESENT: MS. SAROJ RAJWARE
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2019**

**NAME OF THE COMPANY: Mr. R. Tarkeshwar Narayan V/s. M/s. Horizon
Buildcon Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

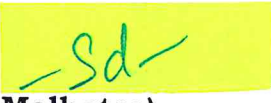
Present: Mr. Mrinali Prasad, Advocate for the petitioner

ORDER

CA 1138/2019 has been filed seeking revival of the petition which had been adjourned sine-die vide our order dated 30th April, 2019 in view of the pendency of the W.P. before the Hon'ble Apex Court.

Notice of this application be effected on the Corporate Debtor and its counsel returnable on 26th September, 2019. Dasti.


**(Saroj Rajware)
Member (T)**


**(Ina Malhotra)
Member (J)**

(Sapna)